

आयकर अपीलीय अधिकरण "बी" न्यायपीठ पुणे में ।  
IN THE INCOME TAX APPELLATE TRIBUNAL "B" BENCH, PUNE

BEFORE SHRI R.S. SYAL, VICE PRESIDENT  
AND  
SHRI S.S. VISWANETHRA RAVI, JUDICIAL MEMBER

आयकर अपील सं. / ITA No.351/PUN/2020  
निर्धारण वर्ष / Assessment Year : 2013-14

M/s. Bamboo House,  
364/365, Shivajinagar,  
Pune – 411005

PAN : AABFB1622J

.....अपीलार्थी / Appellant

**बनाम / V/s.**

Pr. Chief Commissioner of Income Tax,  
Pune

.....प्रत्यर्थी / Respondent

Assessee by : Shri K. Swaminathan &  
Shri Amit Kumar Pokale  
Revenue by : Shri M.G. Jasnani

सुनवाई की तारीख / Date of Hearing : 25-08-2022  
घोषणा की तारीख / Date of Pronouncement : 26-08-2022

**आदेश / ORDER**

**PER S.S. VISWANETHRA RAVI, JM :**

This appeal by the assessee against the order dated 18-12-2019 passed by the Chief Commissioner of Income Tax, Pune for assessment year 2013-14.

2. We find that this appeal was filed with a delay of 24 days. Upon hearing both the parties, we find that the reasons explained by the ld. AR are bonafide which really prevented the assessee to file the appeal in time. Therefore, the delay of 24 days are condoned.

3. The assessee filed an application dated 25-07-2022 seeking permission to withdraw the present appeal. The relevant extract of the application reads as under :

“3. We wish to inform you that we partners have decided to withdraw the appeal filed before your office for the assessment year 2013-14.”

4. Shri M.G. Jasnani, the ld. DR reported no objection in case the assessee wishes to withdraw the appeal.

5. In view of the request made by the assessee the appeal is dismissed as withdrawn.

Order pronounced in the open court on 26<sup>th</sup> August, 2022.

Sd/-  
(R.S. Syal)  
VICE PRESIDENT

Sd/-  
(S.S. Viswanethra Ravi)  
JUDICIAL MEMBER

पुणे / Pune; दिनांक / Dated : 26<sup>th</sup> August, 2022.  
रवि

**आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The Chief Commissioner of Income Tax, Pune
4. The Pr. CIT-2, Pune
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, “बी” बेंच,  
पुणे / DR, ITAT, “B” Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

//सत्यापित प्रति// True Copy//

आदेशानुसार / BY ORDER,

वरिष्ठ निजी सचिव / Sr. Private Secretary  
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune